

IN THE HIGH COURT OF MADHYA PRADESH

AT INDORE

BEFORE

HON'BLE SHRI JUSTICE ANIL VERMA

ON THE 29th OF SEPTEMBER, 2022

MISC. CRIMINAL CASE No. 46963 of 2022

BETWEEN:-

**SHYAM SUNDER MEGHWAL S/O KAILASH
MEGHWAL, AGED ABOUT 25 YEARS,
OCCUPATION: MISTRI VILLAGE GUDRAVAN,
TEH. NALKHEDA, DISTT. AGAR (MADHYA
PRADESH)**

.....PETITIONER

***(AHSAN UJJAMAN SIDDIQUE, LEARNED
COUNSEL FOR THE PETITIONER)***

AND

**THE STATE OF MADHYA PRADESH STATION
HOUSE OFFICER THROUGH PS NALKHEDA,
AGAR (MADHYA PRADESH)**

.....RESPONDENT

***(VIRAJ GODHA PL APPEARING ON BEHALF
OF ADVOCATE GENERAL)***

*This application coming on for hearing this day, the court
passed the following:*

O R D E R

Learned counsel for applicant seeks to withdraw the M.Cr.C.

Prayer allowed.

M.Cr.C. is dismissed as withdrawn.

Certified copy as per rules.

(ANIL VERMA)
J U D G E

BDJ